

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-310

Appeal No - 806/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 4 (3)

Vs

ROC (M/s Best Chlorination Systems Pvt Ltd)

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 10.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

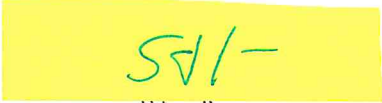
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Arguments heard. Reserved for orders. None present on behalf of the Income-tax Department. Ld. ARoC has put in appearance and submitted that he has no objection to revival of the company.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

NK